

DELHI LEGISLATIVE ASSEMBLY
REVISED LIST OF BUSINESS

Tuesday, 26th May, 2015/ 5 Jyeshtha 1937 (Saka)

2.00 P.M

NATIONAL SONG-VANDE MATARAM

1. Obituary References:

Obituary references to be made on the passing away of the following:-

1. Shri Vinod Kumar Sharma, Ex-MLA First Delhi Legislative Assembly (1993-1998)
2. Shri Bharat Singh, Ex-MLA Fourth Delhi Legislative Assembly (2008-2013)
3. Heavy loss of life and property due to earth quake in Nepal and North India.

2. Papers to be laid on the Table:

1. **Sh. Manish Sisodia**, Deputy Chief Minister to lay the copies of the Annual Report of Geospatial Delhi Limited for the year 2012-13.
2. **Sh. Gopal Rai**, Minister of Transport to lay the copies of the Annual Report of DMRC for the year 2013-14 (both Hindi & English).
3. **Sh. Sandeep Kumar**, Minister of Women & Child Welfare to lay the copies of Annual Report for the year 2013-14 & One special report on Mental Health Care of Children.

3. Special Mention(Rule 280):

Following Members to raise matters under Rule 280:

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| 1. Sh. Naresh Balyan | 4. Sh. Jagdish Pradhan |
| 2. Sh. Akhilesh Pati Tripathi | 5. Sh. Jarnail Singh(Tilak Nagar) |
| 3. Sh. Om Prakash Sharma | |

4. Motion under Rule 107 :

Hon'ble Deputy Chief Minister to move the following Motion under Rule 107 :

“That this House discuss the issues arising out of the notification No. 1080 dated 21st May, 2015 issued by Ministry of Home Affairs, Government of India.”

Delhi
26th May 2015

P.R. Meena
Secretary